

DIVISION BENCH  
COURT - II

S-13

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/42(KB)2019  
COMP.APPL/35(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19<sup>TH</sup> JULY 2024**

IN THE MATTER OF	J J EXPORTERS LTD
UNDER SECTION	SEC. 271-273

**Appearance (via video conferencing/physically)**

Mr. Shourjyo Mukherjee, Adv. ] For the Applicant  
Mr. Sourojit Dasgupta, Adv. ]  
Mr. Vishwarup Acharyya, Adv. ]

**ORDER**

1. Ld. Counsel appearing on behalf of the Applicant present.
2. **COMP.APPL/35(KB)2024:**
  - a. Registry is directed to issue notice to the Official Liquidator for his report by way of speed post and by way of e-mail and place the tracking information report on record.
  - b. List the matter on **05.09.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**